

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NOS. 260 & 285 OF 2013

Dated : 31st January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 260 of 2013

GVK Industries Ltd. (Phase-I) ... Appellant(s)
Versus

**Eastern Power Distribution Co.
of Andhra Pradesh & Ors.Respondent(s)**

Counsel for the Appellant (s) : Ms. Swagatika Sahoo

**Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.1 to 5**

Appeal No. 285 of 2013

**Transmission Corporation of
Andhra Pradesh & Ors. Appellant(s)**

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

Counsel for the Respondent(s): Ms. Swagatika Sahoo for R.2

ORDER

The learned counsel for the Respondent Nos. 1 to 5 seeks some more time to file the reply. Accordingly, he is directed to file the same on or before 20.02.2014 after serving copy on the other side.

Post the matters on **28.02.2014.**

(Rakesh Nath)
Technical Member
Ts/pr

(Justice M. Karpaga Vinayagam)
Chairperson